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O.A. No. 548 of 2010

Order dated: 19.08.2011

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)


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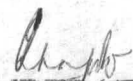
Hon'ble Shri A. K. Patnaik, Member(Judl.)

Heard Mr. P.K.Padhi, Ld. Counsel for the
applicant.

Mr. Padhi by filing a Memo dated 19.08.2011
submits that the applicant has already been promoted to the
cadre of Postman and presently he does not want to
prosecute this case.

Accordingly, recording the above, the O.A. is
dismissed being not pressed.


MEMBER (Judl.)


MEMBER(Admn.)

RK